

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

STARRED QUESTION NO:198
ANSWERED ON:05.12.2006
TRADE WITH ASEAN COUNTRIES
Karunakaran Shri P.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of the products declared sensitive for Free Trade Agreement with ASEAN countries;
- (b) whether any request have been received from Coconut, Copra, Coconut Oil, Pepper, Cardamom, Arecanut, Tea, Coffee etc producing States to include these products in the sensitive(Negativ
- (e) list and not to reduce tariff levied on these commodities in Free Trade Agreement with ASEAN countries; and
- (c) if so, the details thereof and action taken or proposed to be taken in this regard?

Answer

Â´ MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI KAMAL NATH)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO.198 FOR ANSWER ON 5TH DECEMBER, 2006 REGARDING `TRADE WITH ASEAN COUNTRIES`

a): Negotiations for India-ASEAN Free Trade Agreement(FTA) are currently in progress and both sides are discussing various aspects of the proposed Agreement, including the Negative Lists, Sensitive Lists and the modalities for tariff concessions offered by both sides. The Negative Lists and the Sensitive Lists of both sides are yet to be finalized under the ongoing India-ASEAN FTA negotiations.

b): Yes, Sir.

c): These representations have been taken note of by Government for the FTA negotiations